

(b) Government Resolution No. 18(i)-TR/62 dated the 16th November, 1962 (together with its Hindi version). [Placed in Library. See No. 537/62].

(iv) (a) Report (1962) of the Tariff Commission on the continuance of protection to the Non-Ferrous Metals Industry.

(b) Government Resolution No. 22(1)-TR/62 dated the 16th November, 1962 (together with its Hindi version).

(c) Notification No. 22(1)-T.R./62-I dated the 16th November 1962 issued under sub-section (1) of section 3A of the said Act (together with its Hindi version).

(d) Notification No. 22(1)-T.R./62-II dated the 16th November, 1962 issued under sub-section (1) of section 4 of the said Act (together with its Hindi version).

(e) Statement explaining the reasons why a copy each of the documents at a), (b), (c) and (d) above could not be laid on the Table within the period prescribed in the said sub-section. [Placed in Library. See No. LT-538/62].

ANNUAL ACCOUNTS OF EMPLOYEES' STATE INSURANCE CORPORATION

Shri Hathi: Sir, I beg to lay on the Table a copy of the Annual Accounts of the Employees' State Insurance Corporation for the year 1960-61 together with Audit Report thereon, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-539/62].

STATEMENT ON FLOOD SITUATION

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): Sir, I beg to lay on the Table a statement on 2140 (Ai) LS.—3

the flood situation in the country. [Placed in Library. See No. LT-540/62.]

ANNUAL REPORT OF FILM FINANCE AND GOVERNMENT REVIEW THEREON

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): Sir, I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the Film Finance Corporation Limited, Bombay, for the year 1961-62 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-541/62].

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Employees' Provident Funds (Amendment) Bill, 1962, which has been passed by the Rajya Sabha at its sitting held on the 15th November, 1962."

EMPLOYEES' PROVIDENT FUNDS (AMENDMENT) BILL

LAI'D ON THE TABLE AS PASSED BY RAJYA SABHA

Sir, I lay on the Table of the House the Employees' Provident Funds (Amendment) Bill, 1962, as passed by Rajya Sabha.